

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar Judicial, Srinagar)

NOTICE

It is notified for the information of all the concerned that Hon'ble the Chief Justice, in view of the modification to the current Roster, has been pleased to direct for transfer of the cases listed in the Regular Cause List dated 09-09-2022 before the Single Benches, as under:-

1. The cases from Sr. No. 41 onwards listed before the Single Bench of Hon'ble Mr. Justice Sanjeev Kumar, shall stand transferred to the Single Bench of Hon'ble Mr. Justice Sanjay Dhar.
2. Similarly, the cases from Sr. No. 61 onwards listed before the Single Bench of Hon'ble Mr. Justice Mohan Lal, shall stand transferred to the Single Bench of Hon'ble Mr. Justice Puneet Gupta, to be taken up after Division Bench or lunch.
3. Apart from above, the cases from Sr. No. 61 onwards listed before the Single Bench of Hon'ble Ms. Justice Moksha Khajuria Kazmi, shall stand transferred to the Single Bench of Hon'ble Mr. Justice Wasim Sadiq Nargal.

However, the aforesaid transferred matters *exclude part heard, tied, assigned habeas corpus and supplementary cases.*

Note:- The transferred cases will be taken up by their lordships through Virtual Mode from Jammu Wing of the Hon'ble High Court except the Single Benches of Hon'ble Mr. Justice Puneet Gupta and Hon'ble Mr. Justice Wasim Sadiq Nargal.

Dated:- 08-09-2022.

Sd/-
Registrar Judicial,
Srinagar.

Copy to :-

1. Secretary and Bench Secretary to Hon'ble Mr. Justice Sanjeev Kumar.
2. Secretary and Bench Secretary to Hon'ble Mr. Justice Sanjay Dhar.
3. Secretary and Bench Secretary to Hon'ble Mr. Justice Puneet Gupta.
4. Secretary and Bench Secretary to Hon'ble Mr. Justice Mohan Lal.
5. Secretary and Bench Secretary to Hon'ble Ms. Justice Moksha Khajuria Kazmi.
6. Secretary and Bench Secretary to Hon'ble Mr. Justice Wasim Sadiq Nargal.

...for information.

7. Incharge NIC, for uploading the notice on the concerned official website and further follow-up action.
8. Shri Tajamul Hussain, Developer, for necessary action at his end.
9. Notice boards.
10. Office file.

Registrar Judicial,
Srinagar

